

**LOK SABHA**

**UNSTARRED QUESTION NO. 3172**

**TO BE ANSWERED ON 06.08.2018**

Floating Storage Re-gasification Units

3172. DR. RAVINDRA BABU:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

(a) whether the Government proposes to set up five Floating Storage Regasification units (FSRUs) including the one proposed to be set up in Andhra Pradesh;

(b) if so, the details thereof along with location of the said project; and

(c) whether the Government has considered Amalapuram for location of this project, which is part of the upcoming Petroleum, Chemicals and Petrochemicals Investment Region and if so, the details thereof?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (c) The LNG Terminals/Floating Storage Regasification Units (FSRUs) are being set up by various entities based on techno-commercial viability. In the state of Andhra Pradesh, Andhra Pradesh Gas Distribution Corporation Ltd. (APGDC), a Joint Venture Company of GAIL Gas Limited and Andhra Pradesh Gas Infrastructure Corporation (APGIC), an Andhra Pradesh State Government Public Sector Enterprise has been incorporated with the objective of designing/developing Natural Gas supply / Distribution Network, Gas Processing through Liquefaction /Re-gasification plants and to import, store, transport and distribute Natural Gas in the entire state of Andhra Pradesh. APGDC has informed that FSRU is technically not feasible in Amalapuram.